

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/144/2016

NAME OF THE PETITIONER(S)

: C. Ponmalar

NAME OF THE RESPONDENT(S)

: M/s S. Albert & Company Private Limited & 5 others

UNDER SECTION

: 397/398, 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREETHA. for KSR XCO. 2.) B. Dhanning -

Coursel for Petitioner ~ L Rep

A fanaraj.

ORDER

Counsel representing both the parties are present and stated that the mediation between the parties for settlement is in progress and prayed time to report the final outcome of the settlement talks. Time extended at their request. Put up on 10.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc